

**CUSTOMS EXCISE & SERVICE TAX APPELLATE
TRIBUNAL**

1st Floor, WTC Building, FKCCI Complex, K. G. Road,
BANGLORE-560009

REGIONAL BENCH - COURT-1

Central Excise Appeal No. 939 of 2012

(Arising out of Order-in- Appeal No. 115/2012 dated 01.03.2012 passed
by the Commissioner of Central Excise (Appeals), Mangalore.)

Ultratech Cements Ltd.,

Mangalore Cement Unit,
Beach Road, Panambur,
Mangalore – 575 010.

....Appellant

VERSUS

Commissioner of Central Excise,

VII Floor, Trade Centre,
Bunts Hostel Road,
Mangalore – 575 003.

....Respondent

APPEARANCE:

Mr. Ravi Raghavan, Advocate with

Mr. Tushar Sharma, Advocate for the Appellant.

Mr. P. Saravana Perumal, Addl. Commissioner (AR) with

Mr. Sanjay Venkat, Superintendent (AR) for the Respondent.

**CORAM: HON'BLE DR. D.M. MISRA, MEMBER (JUDICIAL)
HON'BLE MRS. R. BHAGYA DEVI, MEMBER
(TECHNICAL)**

DATE OF HEARING: 23.10.2024.
DATE OF DECISION: 23.10.2024.

This appeal is disposed of. For Order, see order of date in
Central Excise Appeal No. 762 of 2011.

**(D.M. MISRA)
MEMBER (JUDICIAL)**

**(R. BHAGYA DEVI)
MEMBER (TECHNICAL)**